

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 05.08.2019 (MONDAY)**  
**COURT OF CHAIRPERSON**  
**10:45 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 226 of 2018	Neeraj Saluja & Anr. Vs. State Bank of India <b>With</b>	Henna George	Anup Rawat
2.	Comp. App. (AT) (Ins) No. 227 of 2018	Neeraj Saluja & Anr. Vs. State Bank of India	Arvind Kumar	Anup Rawat
3.	Comp. App. (AT) (Ins) No. 734 of 2019	Manoj Gaur & Anr. Vs. Ajay Jugran & Anr.	Sidharth Joshi	Vidhur Bhatia (R1) Prabhjit Singh Soni-R2
4.	Comp. App. (AT) (Ins) No. 764 of 2019	Madhusudan Sharma. Vs. J.D. Aneja Edibles Pvt Ltd.	Madhusudan Sharma	Madhusudan Sharma-RP
5.	Comp. App. (AT) (Ins) No. 774 of 2019	Ish Anand Vs. Northern Freight Carriers & Anr.	Uttam Datt	Sumit Gupta-R1 Radhika Kumari Rai-R2

**For Admission (Fresh Cases)**

6.	Comp. App. (AT) (Ins) No. 783 of 2019	Rakesh Kumar. Vs. Sanjay Gupta of AAA Insolvency Professional LLP, Being Liquidator of Samtel Color Ltd..	Simran Jyoti Singh	
7.	Comp. App. (AT) (Ins) No. 788 of 2019	DBS Bank Ltd, Singapore. Vs. Shailendra Ajmera & Anr.	Anindita Roychowdhury	Raunak Dhillon
8.	Comp. App. (AT) (Ins) No. 789 of 2019	Shaji Purushothaman. Vs. Edelweiss Asset Reconstruction Company Ltd.	Kuruppaiah Meyyappan	
9.	Comp. App. (AT) (Ins) No. 790 of 2019	Naik Environmental Engineers Pvt Ltd. Vs. IndiaBulls Construction Ltd.	Prabhat Chaurasia	Sumesh Dhawan
10.	Comp. App. (AT) (Ins) No. 791 of 2019	Shetron Ltd. Vs. Maiyas Beverages and Foods Pvt Ltd & Ors.	Priya Pathania	
11.	Comp. App. (AT) (Ins) No. 792 of 2019	S. Vijayalakshmi. Vs. M.Murugesan (RP)	Anish R. Shah	
12.	Comp. App. (AT) (Ins) No. 793 of 2019	Baba Jagta Shuttering Store. Vs. PND Infrastructure Pvt Ltd & Anr.	Sumit Gaur	

13.	Comp. App. (AT) (Ins) No. 794 of 2019	Manish Saxena. Vs. Pushpanjali Realms and Infratech Ltd.	S.N.Gautam	
14.	Comp. App. (AT) (Ins) No. 795 of 2019	Aarti International Ltd. Vs. Innovative Textile Ltd.	Gaurav Varma	
15.	Comp. App. (AT) No. 205 of 2019	Milind Patel. Vs. Union of India Through Ministry of Corporate Affairs & Ors.	Surekha Raman	Siddhant Sharma
16.	Comp. App. (AT) No. 206 of 2019	Neera Saggi. Vs. Union of India & Ors.	Avinash Tripathi	Karan Khanna
17.	Review Application No. 18 of 2019 in Comp. App. (AT) (Ins) No. 434 of 2019	Arun Enterprises Vs. Mansfield Cables Company Ltd. & Anr.	Gautam Singh	Pulkit Agarwal

#### For Admission (After Notice)

18.	Comp. App. (AT) (Ins) No. 12 of 2019	Jakson Engineers Ltd. Vs. Refex Energy Ltd.	Amar Gupta	Kumarpal R Chopra
19.	Comp. App. (AT) (Ins) No. 121 of 2019	Martin S.K Golla Vs. Wig Associates Pvt Ltd. & Ors.	Davesh Bhatia	Praveena Gautam- BOB Mithun Shashank- IBBI Pooja Pandey-R1
20.	Comp. App. (AT) (Ins) No. 387 of 2019	Oriental Bank of Commerce Vs. Ruchi Global Ltd	H.P Bhardwaj	Shruti Iyer
21.	Comp. App. (AT) (Ins) No. 526 of 2019	Devmata Exim Pvt. Ltd. Vs. Kavitha Surana, RP of Veerganapathi Steels Pvt. Ltd.	Anshul Rawat	Goutham Shivshankar
22.	Comp. App. (AT) (Ins) No. 661 of 2019	Anjani Gases, A sole Proprietorship Concern. Vs. B.P Projects Pvt Ltd.	Rohit Sharma	
23.	Comp. App (AT) No. 151 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd & Anr.  <b>With</b>	D. Abhinav Rao	
24.	Comp. App (AT) No. 153 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd & Anr.  <b>With</b>	D. Abhinav Rao	

<b>25.</b>	Comp. App (AT) No. 200 of 2019	Rachakonda Siva Kumar Vs. Gagan Aerospace Ltd. & Anr.	D. Abhinav Rao	
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**Note: - The Court will rise at 01:00 PM.**

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**By Order**  
**-sd/-**  
**Registrar**